

Annexure-1

Name of the corporate debtor: Shree Ganesh EPC Private Limited

Date of commencement of CIRP 06th September 2019

List of creditors as on: 1st March 2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?				
1	Syndicate Bank	FCS-01	20.06.2019	24,55,67,137	24,55,67,137	Lending	23,00,00,000	23,00,00,000	No	100.00%	-	-	-
	TOTAL			24,55,67,137	24,55,67,137					100.00%			

Notes:

1. Security Interest of Syndicate Bank

Exclusive Charge on Assets of the Company, i.e., Hypothecation of Current Assets consisting of Raw Material, Stock in Process, Finished goods, Spares and Book debts both present and future for procurement of Raw Materials, Stores, Spares and Accessories and Capital Goods, Goods produced under LCs along with securities available for Secured Overdraft limit.

S.No	Property Location	Nature of Property	Extent in Cents	Name of the Property Owner / Mortgagee
1	127/7 of Theraikalputhor Village, Agasteeswaram Taluk, Kanyakumari	Vacant Land	74.10	Shree Ganesh EPC Private Limited (Corporate Debtor)
2	720/1A of Aralvaimozhy North Village, Thovalai Taluk, Kanyakumari	Land and Factory Building bearing Door No. 7/1B2, 1B-4, 1B-5	50.00	Shree Ganesh EPC Private Limited (Corporate Debtor)
3	720/1B1 of Aralvaimozhy North Village, Thovalai Taluk, Kanyakumari	Land and Factory Building	35.50	Shree Ganesh EPC Private Limited (Corporate Debtor)



4	755/1A4B, 755/1A5B, 755/1A6B & 7 of Karunkulam Village, Thovalai Taluk, Kanyakumari	Vacant Land	50.00	Shree Ganesh EPC Private Limited (Corporate Debtor)
5	534/1B of Kumarapuram Village, Thovalai Taluk, Kanyakumari	Land and Stock yard building bearing Door No. 7/B6	324.00	Cape Engineers Private Limited (Guarantor)
6	523/1B2 of Kumarapuram Village, Thovalai Taluk, Kanyakumari	Vacant Land	70.755	Mr. N Azhagappan(Ex-Director / Guarantor)
7	462/7 of Puthery Village, Agasteeswaram Taluk, Kanyakumari	Land (Plot)	5.00	Mr. Karunanithi(Director / Guarantor)
8	462/3 of Puthery Village, Agasteeswaram Taluk, Kanyakumari	Land (Plot)	5.25	Mr. Karunanithi(Director / Guarantor)
9	462/3 of Puthery Village, Agasteeswaram Taluk, Kanyakumari	Land (Plot)	5.55	Mr. Karunanithi(Director / Guarantor)
10	418/7B1A of Putheri Village, Agasteeswaram Taluk, Kanyakumari District	Land and Residential building bearing Door No: 4-349-13,14,15,16,17,18,19,110,111	5.00	Mrs. L K Rajam(Third Party Guarantor)
11	1070/31 of Theroor Village, Agasteeswaram Taluk, Kanyakumari	Land and Residential building bearing Door No: 4/37A & 4/38	6.50	Mrs Sivakami& Saroja, Mr. Kolappan, Mr. Ashok Kumar, Mrs. Subramanian (Third Party Guarantor) & Mr. Kaarunanithi(Director/Guarantor)
12	111/9 & 111/4 of Saligramam Village, Chennai South	Residential Apartment	650.00 Sq.ft	Shree Ganesh EPC Private Limited (Corporate Debtor)

Guarantees: (Details captured from Syndicate Bank's Letter of Sanction dated 27th Mar. 2015)

1. Corporate Guarantees: Cape Engineers Private Limited's in favour of the Financial Creditor.
2. Individual Guarantors:
 - a. Mr. N. Azhagappan
 - b. Mr. N Karunanithi
 - c. Mr. S Ramnathan
 - d. Mr. M Arumugam
 - e. Mrs. Sivakami & other 4 owners of one of the property offered as collateral shall join the transaction as guarantor.

